

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 422 of 2020

In the matter of:

Rahul Wadhwa

....Appellant

Vs.

Amrut Distilleries Pvt. Ltd.

....Respondent

Present:

Appellant: Nemo.

Respondent:

ORDER

17.03.2020: There is no appearance on behalf of the Appellant even today, however, keeping in view the prevailing situation of COVID - 19 which has been declared a pandemic, appearance of Appellant is awaited.

Post the appeal 'for admission (fresh case)' on **31st March, 2020.**

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Shreasha Merla]
Member (Technical)**

am/gc